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During May and June, 1980, a total of 7738 greetings telegrams were received in Madras Central Telegraph Office for delivery after decoding.

(v) Money for posted telegrams should be refunded. Though provision exists for refund, Only companies and institutions avail of it and common man is not at all aware of such a provision.

(v) Express or ordinary telegrams booked and delivered in India and delayed by more than 24 hours in the case of express telegrams and more than 48 hours in the case of ordinary telegrams, reckoned from the time of booking till the time of receipt at the office of destination, are entitled to a refund provided such telegrams are either at the office of origin or at any other intermediate station sent by post for part or whole on their journey, the amount of refund being 50 Paise less than the cost of the telegram. The refund is admissible if the sender of the telegram is not informed about likelihood of delay at the time of booking.

All Heads of Telecommunication Circles/Districts have been directed to follow provisions of this rule and grant refund wherever it is due. All efforts will be made to ensure expedition transmission and delivery of telegrams and grant refund wherever being due.

उत्प्रे सन्धो अंतर्को गगल 1976-77 का कार्य

528. श्री दिलीप सिंह भूरिया : क्या कृषि मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या वर्ष 1976-77 के लिए कृषि सम्बन्धी आंकड़ों की गणना का कार्य इस बीच पूरा हो गया है ;

(ख) यदि हां, तो क्या कोई प्रतिवेदन प्रकाशित किया गया है ;

(ग) क्या इस प्रकार की आगामी गणना वर्ष 1980 में करने का विचार है ; और

(घ) यदि हां, तो इस सम्बन्ध में क्या प्रारम्भिक कार्य किया गया है ?

कृषि तथा प्राचीन पुनर्निर्माण मंत्री (श्री वीरेन्द्र सिंह राव) : (क) कार्य का अधिकांश भाग पूरा हो गया है।

(ख) कई राज्यों के बारे में कुछ प्राथमिक रिपोर्टें प्रकाशित की गई हैं। कुछ तैयार हो रही हैं।

(ग) इस प्रस्ताव पर भारत सरकार विचार कर रही है।

(घ) अभी कार्य शुरू होता है।

#### News Item Captioned "Pollutants Playing Havoc with Taj"

\*529. SHRI S. M. KRISHNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the *Times of India*, New Delhi dated the 18th June, 1980 captioned 'Pollutants playing havoc with Taj';

(b) if so, the full facts thereof; and